

Interim Resolution Professional :Yannamsetti Muralikrishna; IBBI Registration No. IBBI/IPA-001/IP-P-02526/2021-2022/13884													
Name of the corporate debtor: VR Commodities Private Limited, Date of Commencement of CIRP: 01-07-2024; List of creditors as on date 18-07-2024													
List of operational creditors (Government dues)													
(Amount in Rs.)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Employees State Insurance Corporation	18-07-2024	5,91,538.00	0	Unsecured	0	-	No	0	0	0	5,91,538.00	The IRP has sought clarification for verification with documentary proof, hence the said claim is currently under verification
2	Employees Provident Fund Organisation	18-07-2024	33,08,325.00	0	Unsecured	0	-	No	0	0	0	33,08,325.00	The IRP has sought clarification for verification with documentary proof, hence the said claim is currently under verification
2	Total		38,99,863.00	0		0	0		0	0	0	38,99,863.00	

Yannamsetti Muralikrishna

Interim Resolution Professional

In the matter of VR Commodities Private Limited

IBBI Registration Number: IBBI/IPA-001/IP-P-02526/2021-2022/13884

IBBI Registered Address: 17-28-15, ESI Hospital Road, Sriramnagar, East Godavari, Andhra Pradesh- 533105

IBBI Registered E-mail Id - yannamsetti@gmail.com

Authorisation for Assignment (AFA) valid up-to: November 15, 2024

Process Specific Address: Yannamsetti Muralikrishna c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.vrcpl@ancoraa.com